

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5153-5157/2009

SECR.,GOVT.OF NCT OF DELHI & ORS.

Appellant(s)

VERSUS

GRADE-I DASS OFFICERS ASSOCIATION & ORS.
(With Office Report)

Respondents(s)

Date : 18/06/2014 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
(Vacation Bench)

For Appellant(s) Mr. K. Radhakrishnan, Sr. Adv.
Mr. R.K. Rathore, Adv.
Ms. Rekha Pandey, Adv.
Ms. Rashmi Malhotra, Adv.
Mr. R.S. Nagar, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s) Mr. T.S. Tobia, Sr. Adv.
Ms. Kiran Bhardwaj, Adv.
Mrs. Avnish Ahlawat, Adv.
Mrs Rani Chhabra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the parties at length.
Hearing concluded.
Judgment reserved.

(MEENAKSHI KOHLI)
COURT MASTER
Signature Not Verified

(INDU POKHRIYAL)
COURT MASTER

Books referred:
Digitally signed by
Vinod Lakhina
Date: 2014.06.18
(1998) 2 SCC 198
12:09:20 IST
Reason:

(1989) 4 SCC 635
132 (2006) Delhi Law Times 525 DB